

which have poorly equipped laboratories for teaching science; and

(c) the assistance Government propose to give for improving the situation?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) The State Government has reportedly collected requisite data to ascertain the adequacy or otherwise of equipment.

(b) All the higher secondary schools in Madhya Pradesh were found lacking in equipment for science laboratories according to the norm prescribed by the State Government.

(c) Central assistance of Rs. 5.56 lacs was given during 1964-65 and a further amount of Rs. 34.25 lacs have been allotted for the current financial year (1965-66) to strengthen the schools which existed at the end of the second plan period (1960-61).

This is in addition to the funds provided by the State Government and the school management.

Land Price in Delhi

2175. { Shri Bagri:
Shri Mohammad Elias:
Shri Dajli:
Shrimati Vimla Devi:

Will the Minister of Home Affairs be pleased to state:

(a) the prices of land prevailing in the Union territory of Delhi as on the 1st August, 1965;

(b) how these prices compare with the prices of land in the urban areas of other big cities of India; and

(c) the steps Government propose to take to check the rise in prices of land in Delhi?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) A statement showing prices of land in the Union Territory of Delhi on the basis of the sales registered on 1st August, 1965, in the Office of the Inspector-General of

Registration, Delhi, is laid on the Table of the House. [Placed in Library. See No. LT-4859(i)/65].

(b) A statement showing prices of land in the urban areas of Sholapur, Nagpur and Calcutta in 1965 based on the information furnished by the Town and Country Planning Organization, New Delhi, is laid on the Table of the House. [Placed in Library. See No. LT-4859(ii)/65]. Information in respect of other big cities of India is not readily available.

(c) Government have already introduced the scheme for large-scale acquisition, development and disposal of land in Delhi, the details of which were given in the statement laid on the Table of the House on 23rd March, 1961 in reply to the Call Attention Motion tabled by Shri P. G. Deb under Rule 197 regarding allotment of land in Delhi.

Posts of Special Secretaries

2176. { Shri Hoda:
Shri M. N. Swamy:
Shri Laxmi Dass:
Dr. Mahadeva Prasad:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to abolish the posts of Special Secretaries or of similar categories; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). It has not been decided to abolish posts of Special Secretary, but only to appoint Special Secretaries only when there is need for an officer of Secretary's grade, and there are special reasons why the designation of Secretary cannot be given.

Indian Scientists

2177. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

(a) the number of Indian scientists employed in the country and abroad at present;